

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:5782

ANSWERED ON:30.04.2010

NATIONAL TOBACCO CONTROL PROGRAMME

Biju Shri P. K.;Mani Shri Jose K.;Rajendran Shri C.;Scindia Smt. Yashodhara Raje

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government is implementing the National Tobacco Control Programme (NTCP) across the country;
- (b) if so, the details thereof alongwith the assistance provided to the State Governments under NTCP during the last year and the achievements made under each of the components of the programme as a result thereof, State/UT-wise;
- (c) if not, the time by which the programme is likely to be implemented throughout the country;
- (d) whether the Government proposes to set up a Central Tobacco Regulatory Authority to implement and monitor various tobacco control laws in the country; and
- (e) if so, the details thereof?

**Answer**

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI S. GANDHISELVAN)

(a) to (c): In order to effectively implement "The Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003" (COTPA), and the Rules made thereunder and to fulfil the obligations under the WHO-Framework Convention on Tobacco Control (FCTC), the pilot phase of National Tobacco Control Programme (NTCP) was launched in 2007-08 in 18 Districts of 9 States which was further upscaled to cover 24 districts of 12 States during the 2008-09. The details are Annexed. The programme broadly envisages-

1. Mass media anti- tobacco campaign
2. Establishing tobacco product testing laboratories.
3. Capacity building at the State and District level by setting up State Tobacco Control Cells and District Tobacco Control Cell in order to:-
  - i. Engage NGOs, to carry out school health campaign in the Schools.
  - ii. Train the health workers, school teachers, etc. on ill effects of Tobacco;
  - iii. Monitor implementation of provisions under COTPA.
  - iv. Provide help to tobacco users for tobacco cessation.

Under NTCP, State Tobacco Control Cells were established in 9 States covered in the first phase and District Tobacco Control Cell in each of the 42 districts. A sum of Rs.12.93 Lakhs has been released to Assam for carrying out the NTCP in the year 2009-10.

A sum of Rs. 14.90 Cr. has been spent for anti tobacco campaign to create awareness about the ill -effect of the tobacco products through print as well as electronic media throughout the country.

The process to establish 5 tobacco testing labs and 1 apex referral lab has been initiated.

(d) & (e): Yes. Consultations have been started to work out the modalities of establishing a Central Tobacco Regulatory Authority.